

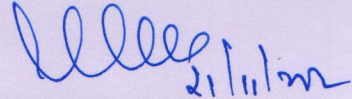
**PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU.**

Subject : Permission to attend extended "II Phase Foundation Training" to Civil Judges-2016 (IV Batch), through Virtual Online-reg.

Read : Letter No. GOB (I) 42/2016 dated 19.11.2020 of the Hon'ble High Court of Karnataka, Bengaluru.

**ORDER NO.ADM/54/2020 (97),
BENGALURU, DATED 21ST DAY OF NOVEMBER, 2020.**

Shri Vinayak Mayannavar, Prl. Civil Judge & JMFC, Hosakote and Smt. Yogeshwari, Additional Civil Judge and JMFC, Devanahalli are permitted to attend extended "II Phase Foundation Training" to Civil Judges-2016 (IV Banch) from 22.11.2020 to 26.12.2020 (bdi) through Virtual Online,



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru
Pr. District & Sessions Judge
Bangalore Rural District
Bangalore

Copy forwarded for information and necessary action through mail:

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